


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.1.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.28/230/HDB/2017
NAME OF THE COMPANY	Secured Investment Making Services (India) Private Limited
NAME OF THE PETITIONER(S)	Secured Investment Making Services (India) Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Prashant for Mr. N. Hanirath. & Mr. D.V.A.S Ravi Prasad.		advocate.nhr@gmail. 79 894 08346 con. 9398 336760.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.K.Prashant on behalf of Mr.D.V.A.S.Ravi Prasad, learned counsel for the Petitioner.

Advocate Commissioner has been appointed by separate orders. Post the case on 15.02.2018 for hearing.

  
Member (Technical)

  
Member (Judicial)